

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1540

ANSWERED ON:05.03.2010

WORLD INDIGENOUS REPORT

Dubey Shri Nishikant ;Shekhar Shri Neeraj;Siricilla Shri Rajaiah

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether UN State of World's Indigenous Peoples Report 2010 has found that indigenous people in India suffer disproportionately high levels of poverty, illiteracy, poor health and human rights abuse;
- (b) if so, the facts and details thereof;
- (c) whether large dams and other infrastructural projects displaced these people without the adequate compensations;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

- (a): The Ministry of Tribal Affairs is mandated to deal with the "Scheduled Tribes" notified under Article 342 of the Constitution of India and not "indigenous people".
- (b) to (e): Do not arise.